(b) 1f so, what 1s the reason therefor and on what grounds the applications for the grant of licences of 140 wholesale dealers were rejected,

(c) whether it is also a fact that the wholesale dealers, who have been given licences. include some of the dealers who have either been blacklisted or whose licences had already been cancelled; and

(d) whether it is a fact that no wholesale dealer of the colonies situated on the other side of Jamuna and of Delhi Cantonment has been given licence and a_s a result thereof difficulty is being experienced in the distribution of sugar?]

खाद्य तथा कृषि मंत्री (श्री सी० सुब्रह्मण्यम) : (क) जून से दिल्ली मे शर्कराके २२० थोक व्यापारियों मे से केवल ६४ को शर्कराका नियतन किया जा रहा है।

(ख) दिल्ली मे शर्करा के वितरण पर पर्याप्त देखभाल रखने की दृष्टि से ऐसा किया गया है ।

(ग) जी नहीं।

(घ) जी हा । लेकिन इससे शर्करा के वितरण मे कोई कठिनाई नहीं हुई है ।

†[THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMA-NIAM): (a) Since June sugar is being allotted to only 64 out of 220 wholesale sugar dealers in Delhi

(b) This has been done with a view to ensure adequate supervision over distribution of sugar in Delhi.

(c) No, Sir.

(d) Yes, Sir. But it has not resulted in any difficulty in the distribution of sugar]

t[] English translation

to Questions

RECOMMENDATIONS OF THE AD HOC COMMITTEE ON TOURISM

*469. SHRI OM MEHTA: Will the Minister of TRANSPORT be pleased to refer to the reply given to Starred Question No 64 in the Rajya Sabha on the 1st June, 1964 and state what are the recommendations of the Ad Hoc Committee on Tourism appointed by Government in March, 1963 and what are the recommendations on which Government have taken action since then?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR). The principal recommendations of the Report and the decisions taken by Government by way of implementation of these recommendations were indicated in the Government Resolution copies of which were attached to the reply to Unstarred Question No 23 answered in the Rajya Sabha on 1st June, 1964

PRICES OF CONSUMER GOODS SOLD THROUGH CO-OPERATIVE STORES

*470 SHRI N PATRA: Will the Minister of COMMUNITY DEVELOP-MENT AND CO-OPERATION be pleased to state:

(a) whether he is aware that the prices of one and the same kind of consumer goods vary from one consumer co-operative store to another co-operative store situated in New Delhi; and

(b) if so, the reason thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT AND CO-OPERATION (SHRI B. S MURTHY): (a) Yes, Sir.

(b) Prices of consumer goods which are not fixed by Government or by the manufacturers sometimes vary from one store to another mainly due to the following reasons:

(1) Differences in the price at which stocks are purchased.

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- (2) Variations in the cost of transportation.
- (3) Variations in the overheads and rentals.

FLOUR MILLS IN ASSAM

*471. SHRI P. CHETIA: Will the Minister of FOOD AND ACRICULTURE be pleased to state:

(a) what is the number of working flour mills and small chakı mills in Assam;

(b) what is the quantity of whole wheat allotted to these mills per month for crushing;

(c) what is the quantity of wheat products sent to Assam per month on an average during the current year from the Central pool; and

(d) whether there is any check or Government control in the matter of distribution of wheat products of Assam mills?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMA-NIAM): (a) Five roller flour mills are working in Assam. The number of small chaki mills is not readily available.

(b) On an average about 10,000 tonnes of wheat is allotted per month to the roller flour mills in Assam. Allotment of wheat to small chaki mills is made by the State Government out of the monthly wheat quota allotted to them by the Centre.

(c) The Central Government do not control distribution of wheat products, only whole wheat is distributed from Central Government stocks.

(d) The ex-mill price of wheat products manufactured by the roller flour

mills have been statutorily fixed. The State Government have also been authorised to regulate the distribution of wheat products produced by the roller flour mills. The atta produced by small chaki mills is distributed by the State Government through fair, price shops.

FINANCIAL ASSISTANCE TO KHADI AND VILLAGE INDUSTRIES COMMISSION

*471-A. SHRI RAM SINGH: Will the Minister of Food AND AGRICUL-TURE be pleased to state:

(a) the amount of financial assistance given by the Khadi and Village Industries Commission, Bombay to the State of Uttar Pradesh for the development of Gur and Khandsari industries $_{1n}$ Eastern District_s during 1960-61; and

(b) how much amount out of the above assistance was utilised?

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THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMA-NIAM): (a) and (b) The Khadi and Village Industries Commission have reported that out of the total allotment of funds of Rs. 2.15 lakhs as grant and Rs. 3.21 lakhs as loan to the State of Uttar Pradesh in 1960-61 for the development of Gur and Khandsari, a sum of Rs 3.860 as grant and Rs. 38,260 as loan was spent in the Eastern Districts.

ACREAGE UNDER CULTIVATION

 $\begin{array}{c} 643 \\ & \left\{ \begin{array}{c} \text{Shri D. L. SEN GUPTA:} \\ \text{Shri LOKANATH MISRA:} \end{array} \right. \end{array}$

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the acreage of land under cultivation in India for the purpose of growing paddy and wheat;